

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1334 OF 2024**

**IN THE MATTER OF:**

**Manish Kumar**

**....PETITIONER**

**VERSUS**

**State of U.P. & Ors.**

**....RESPONDENT**

**MEMO OF PARTIES (As per order dated 26.05.2025)**

**Manish Kumar**

**....PETITIONER**

**VERSUS**

- 1. State of Uttar Pradesh**  
Through Principal Secretary, Environment,  
Office of the Principal Chief Conservator of Forests (PCCF),  
17, Rana Pratap Marg, Lucknow-226001, Uttar Pradesh  
Email: [pccf-up@nic.in](mailto:pccf-up@nic.in)/[csup@nic.in](mailto:csup@nic.in) **(RESPONDENT NO.1)**
- 2. District Magistrate, Mirzapur**  
Collectorate Building, Mirzapur, Uttar Pradesh 231001  
Email: [dmmir@nic.in](mailto:dmmir@nic.in) **(RESPONDENT NO.2)**
- 3. State Environmental Impact Assessment Authority, U.P.**  
Through Member Secretary  
Vineet Khand-1, Gomti Nagar, Lucknow-226010  
Email: [seiaaup@yahoo.com](mailto:seiaaup@yahoo.com)/[msseiaaup@gmail.com](mailto:msseiaaup@gmail.com) **(RESPONDENT NO.3)**
- 4. Uttar Pradesh Pollution Control Board**  
Through the Member Secretary,  
Building No. TC-12, Vibhuti Khand, Gomti Nagar,  
Lucknow, Uttar Pradesh 226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) **(RESPONDENT NO.4)**
- 5. M/s Divyansh Construction Company**  
Through The Proprietor Smt. Kiran Singh,  
R/o Gayatri, Pandeypur, District Varanasi-221002 **(RESPONDENT NO.5)**